

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 1728/2019

RAM NARESH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 228121/2023 - INTERIM BAIL)

Date : 08-12-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) Mr. Amol Chitravanshi, Adv.(N/P)
Ms. Mridula Ray Bharadwaj, AOR (N/P)

For Respondent(s) Mr. Akshay Amritanshu, AOR
Mr. Ashutosh Jain, Adv.
Ms. Anjali Kumari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The appellant goes unrepresented.

No accommodation is asked for either.

However, since the appellant is in custody, we
want to give another opportunity to him.

List after four weeks.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)
ASSISTANT REGISTRAR